GOVERNMENT SERVANTS (RE-CEIPT OF FEE) BILL*

श्री आर्ज फरनेन्डीज: (बम्बई दक्षिण): में प्रस्ताव करता हूं कि मुझे सरकारी कर्म- चारियों के कर्त्तं क्यों से असम्बद्ध कार्य के लिये उन के द्वारा फीस की प्राप्ति के लिये उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the receipt of fee by Government servants for work not connected with their duty as Government servants."

The motion was adopted.

श्री जार्ज फरनेन्डीज : में विधेयक को पेण करता हूं।

MR. DEPUTY-SPEAKER: Shri Yashpal Singh may move his motions now.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 130)

श्रीयशपाल सिंह (देहरादून) : में प्रस्ताव करता हूं कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री यशपाल सिंह: में विधेयक को पेश करता हूं।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Seventh Schedule)

श्री यशपाल सिंह (देहरादून) : मैं प्रस्ताव करता हूं कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेण करने की अनुमृति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री यशपाल सिंह: मैं विधेयक को पेश करता हूं।

15.14 hrs.

TREASON BILL—Contd.
by Shri Yashpal Singh

MR. DEPUTY-SPEAKER: The House will now take up further consideration of the following motion moved by Shri Yashpal Singh on the 9th August, 1968:—

"That the Bill to provide for punishment to persons found guilty of treason and matters connected therewith, be circulated for the purpose of eliciting opinion thereon by the 31st December, 1968."

Shri Sheo Narain to continue his speech. One hour and 46 minutes is the time at our disposal. I do not know how much time the Minister will take.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS

SHRI S. RAMASWAMY: About 10 minutes.

MR. DEPUTY-SPEAKER: So, every Member should be very brief.